

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "A" NEW DELHI**

**BEFORE SHRI KUL BHARAT, JUDICIAL MEMBER
AND
SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER**

आयकर अपील सं./I.T.A. No.350/Del/2020
(निर्धारण वर्ष / Assessment Year : 2015-16)

Ahuja And Anand Hotels Private Limited 3 & 4, 2 nd Floor, Savitri Bhawan, A- Block, Market, Preet Vihar, New Delhi-110092	बनाम/ Vs.	DCIT Central Circle –I Noida
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. AAFC7028L		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)

अपीलार्थी ओर से /Appellant by :	Sh. Deepesh Garg, Advocate Ms. Muskan Shalya, Advocate
प्रत्यर्थी की ओर से / Respondent by :	Sh. Kanwaljit Singh, CIT DR

सुनवाई की तारीख / Date of Hearing	29.06.2022
घोषणा की तारीख /Date of Pronouncement	13.07.2022

आदेश/ORDER

PER PRADIP KUMAR KEDIA, AM:

The captioned appeal has been filed at the instance of the assessee against the order of the Commissioner of Income Tax (Appeals)-IV, New Delhi ('CIT(A)' in short), dated 31.01.2019 concerning AY 2015-16.

2. The captioned assessee has sought to withdraw the appeal listed above on the ground that assessee has opted to avail benefits of 'Vivad se Vishwas Scheme, 2020' (VSV). As per letter filed by

assessee, it is submitted that assessee does not seek to pursue the said appeal owing to exercise of option for availing VSV Scheme and consequently requested that assessee's application for withdrawal of appeal may please be granted.

3. The Id. Departmental Representative for the Revenue stated that he has no objection to withdraw the appeal in the circumstances narrated on behalf of the assessee.

4. In the light of requests made on behalf of the captioned party, the appeal is dismissed as withdrawn. However, in the event, the assessee fails to avail the benefit of VSV Scheme for any bonafide reasons, then the assessee concerned will be at liberty to seek restoration of original appeal for hearing before ITAT in accordance with law.

5. In the result, the captioned appeal is dismissed as withdrawn.

This Order pronounced on 13/07/2022

Sd/-
(KUL BHARAT)
JUDICIAL MEMBER

Dated:13/07/2022

Neha

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-
(PRADIP KUMAR KEDIA)
ACCOUNTANT MEMBER

ASSISTANT REGISTRAR
ITAT NEW DELHI